

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO -1878  
ANSWERED ON - 11/12/2024

**DRUG ABUSE**

1878. SHRI C VE SHANMUGAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that drug abuse in the country is on the rise;
- (b) if so, the details thereof in the country, including Tamil Nadu;
- (c) the details of the cases registered and the persons arrested in the country including Tamil Nadu during the last three years, year-wise, State-wise;
- (d) whether any study has been conducted to find out the extent of drug abuse in the country, including Tamil Nadu; and
- (e) the steps taken by Government to sensitize youth from falling prey to drugs?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) & (b) As per the Comprehensive National Survey on Extent and Pattern of Substance Use in India conducted in 2018, the details of drug abuse in the country including Tamil Nadu are as under:

<b>Substance</b>	<b>Children &amp; Adolescents (10-17 years)</b>		<b>Adults (18-75 years)</b>	
	<b>Prevalence (in %)</b>	<b>Estimated no. of users</b>	<b>Prevalence (in %)</b>	<b>Estimated no. of users</b>
Cannabis	0.90	20,00,000	3.30	2,90,00,000
Opioids	1.80	40,00,000	2.10	1,90,00,000
Sedatives	0.58	20,00,000	1.21	1,10,00,000
Inhalants	1.17	30,00,000	0.58	60,00,000
Cocaine	0.06	2,00,000	0.11	10,00,000
ATS	0.18	4,00,000	0.18	20,00,000
Hallucinogens	0.07	2,00,000	0.13	20,00,000

(c) As per information provided by Narcotics Control Bureau (NCB), the details of cases registered and the persons arrested in the country including Tamil Nadu from year 2021 to 2024 (September month), as reported by the different Law Enforcement Agencies (DLEAs) are at **Annexure-I**.

(d) Yes.

(e) Steps taken by Government to sensitize youth from falling prey to drugs is at **Annexure-II**.

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**Annexure referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 1878 for answer on 11.12.2024**

**State-wise total cases registered and arrests made all over India by all DLEAs in the Year 2024 (till September-2024)\***

2024-Sept*	Total cases	Total Arrested
ANDAMAN & NICOBAR	56	85
ANDHRA PRADESH	912	2193
ARUNACHAL PRADESH	166	299
ASSAM	1527	2389
BIHAR	471	682
CHANDIGARH	82	111
CHHATTISGARH	816	1244
DAMAN & DIU	3	15
GOA	123	142
GUJARAT	414	589
HARYANA	2051	2685
HIMACHAL PRADESH	1014	1531
JAMMU & KASHMIR	985	1380
JHARKHAND	512	755
KARNATAKA	497	679
KERALA	18512	19914
MADHYA PRADESH	2809	3594
MAHARASHTRA	6708	6957
MANIPUR	60	84
MEGHALAYA	76	133
MIZORAM	701	959
NAGALAND	151	268
NEW DELHI	751	939
ODISHA	2481	3313
PUDUCHERRY	90	166
PUNJAB	7153	9729
RAJASTHAN	4439	5238
SIKKIM	14	17
TAMIL NADU	41	52
TELANGANA	1190	2678
TRIPURA	360	612
UTTAR PRADESH	5028	6461
UTTARAKHAND	791	993
WEST BENGAL	658	989
<b>Total</b>	<b>61642</b>	<b>77875</b>
* Provisional data		
Source: NCB Database		

**State-wise total cases registered and arrests made all over India by all DLEAs in the Year 2023**

2023	Total cases	Total Arrested
ANDAMAN & NICOBAR	77	103
ANDHRA PRADESH	1,749	5,359
ARUNACHAL PRADESH	215	389
ASSAM	2,923	4,843
BIHAR	1,358	1,989
CHANDIGARH	164	195
CHHATTISGARH	1,340	1,945
DADAR & NAGAR	4	10
GOA	140	165
GUJARAT	604	803
HARYANA	3,718	4,801
HIMACHAL PRADESH	2,045	3,004
JAMMU & KASHMIR	2,149	3,072
JHARKHAND	535	789
KARNATAKA	2,738	3,843
KERALA	30,715	33,191
LAKSHADWEEP	5	6
MADHYA PRADESH	6,537	4,969
MAHARASHTRA	15,561	14,372
MANIPUR	269	354
MEGHALAYA	185	349
MIZORAM	982	1,458
NAGALAND	343	492
NEW DELHI	1,415	1,655
ODISHA	3,765	4,585
PUDUCHERRY	148	356
PUNJAB	11,564	15,870
RAJASTHAN	5,098	6,001
SIKKIM	27	38
TAMIL NADU	443	421
TELANGANA	1,495	3,066
TRIPURA	662	1,059
UTTAR PRADESH	8,221	10,212
UTTARAKHAND	1,347	1,721
WEST BENGAL	1,005	1,469
<b>Total</b>	<b>1,09,546</b>	<b>1,32,954</b>

Source: NCB Database

**State-wise total cases registered and arrests made all over India by all DLEAs in the Year 2022**

<b>2022</b>	<b>Total cases</b>	<b>Total Arrested</b>
ANDAMAN & NICOBAR	52	74
ANDHRA PRADESH	1405	3350
ARUNACHAL PRADESH	299	541
ASSAM	2907	4753
BIHAR	1176	1837
CHANDIGARH	204	224
CHHATTISGARH	1164	1756
DNHDD	4	9
GOA	160	194
GUJARAT	516	849
HARYANA	3820	5025
HIMACHAL PRADESH	1518	2215
JAMMU & KASHMIR	1857	2755
JHARKHAND	446	648
KARNATAKA	5076	6884
KERALA	26918	29527
LADAKH	3	3
MADHYA PRADESH	4836	6082
MAHARASHTRA	12786	11400
MANIPUR	503	643
MEGHALAYA	118	243
MIZORAM	781	1129
NAGALAND	211	291
NEW DELHI	1343	1573
ODISHA	2507	3521
PUDUCHERRY	141	273
PUNJAB	12423	16831
RAJASTHAN	3738	4515
SIKKIM	44	68
TAMIL NADU	584	588
TELANGANA	1281	3036
TRIPURA	627	768
UTTAR PRADESH	10273	10732
UTTARAKHAND	1455	1760
WEST BENGAL	1593	2419
Total	102769	126516

Source: NCB Database

**State-wise total cases registered and arrests made all over India by all DLEAs in the Year 2021**

<b>2021</b>	<b>Total Cases</b>	<b>Total Arrested</b>
ANDAMAN & NICOBAR	29	52
ANDHRA PRADESH	1776	4204
ARUNACHAL PRADESH	258	462
ASSAM	2310	3918
BIHAR	1008	1518
CHANDIGARH	108	132
CHHATTISGARH	1068	1531
DNHDD	6	12
GOA	131	155
GUJARAT	507	876
HARYANA	2689	3400
HIMMACHAL PRADESH	1537	2235
JAMMU & KASHMIR	1543	2217
JHARKHAND	618	966
KARNATAKA	5349	6834
KERALA	6032	7271
LADAKH	5	8
MADHYA PRADESH	4017	5500
MAHARASHTRA	3133	4016
MANIPUR	325	417
MEGHALAYA	73	117
MIZORAM	534	714
NAGALAND	147	201
NEW DELHI	712	917
ODISHA	1700	2683
PUDUCHERRY	71	129
PUNJAB	9913	13345
RAJASTHAN	2962	3941
SIKKIM	48	80
TAMIL NADU	6911	9632
TELANGANA	1349	2999
TRIPURA	394	454
UTTAR PRADESH	7182	7507
UTTARAKHAND	1811	2152
WEST BENGAL	1888	2943
Total	68144	93538
Source: NCB Database		

**Annexure referred to in reply to part (e) of the Rajya Sabha Unstarred Question for answer on 11.12.2024**

The Department of Social Justice & Empowerment is the nodal Department for drug demand reduction in the country. To tackle the issue of substance use, this Department formulated and is implementing National Action Plan for Drug Demand Reduction (NAPDDR), a centrally sponsored scheme under which financial assistance is provided to:

- i State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Programmes for Drug Demand Reduction by States/UTs etc.
- ii NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA), Community based peer Led intervention (CPLI) for early Drug Use Prevention among Adolescents, Outreach and Drop In Centres (ODIC) and District De-Addiction Centres (DDACs); and
- iii Government Hospitals for Addiction Treatment Facilities (ATFs)

The following actions have been undertaken for drug demand reduction under NAPDDR scheme:

- i. Nasha Mukt Bharat Abhiyaan (NMBA) is being implemented across all districts of the country. So far, NMBA has reached out to more than 13.57 crore people including 4.42 crore youth and 2.71 crore women. More than 3.85 lakh educational institutions have also participated in this Abhiyaan.
- ii. 347 Integrated Rehabilitation Centres for Addicts (IRCA) are supported by the Ministry. These IRCA not only provide for treating the drug addicts, but also give services of preventive education, awareness generation, motivational counselling, detoxification/de-addiction, after care and re-integration into the social mainstream.
- iii. 46 Community based Peer led Intervention (CPLI) Centres are supported by the Ministry. These CPLIs focus on vulnerable and at risk children and adolescents.
- iv. 74 Outreach and Drop In Centres (ODICs) are supported by the Ministry. These ODICs provide safe and secure space of treatment and rehabilitation for substance users, with provision of screening, assessment and counselling and thereafter provide referral and linkage to treatment and rehabilitation services for substance dependence.
- v. 71 District De-Addiction Centres (DDACs) which provides all facilities provided by IRCA, ODIC & CPLI under one roof.

vi. Ministry also supports setting up of 117 Addiction Treatment Facilities (ATFs) in Government hospitals.

vii. A Toll-free Helpline for de-addiction, 14446 is being maintained by the Ministry for providing primary counseling and immediate referral services to the persons seeking help through this helpline. More than 13,700 calls have been received so far from Tamil Nadu.

viii. Ministry through its autonomous body National Institute of Social Defence (NISD) and other collaborating agencies like SCERTs, Kendriya Vidyalaya Sangathan etc. provides for regular awareness generation and sensitization sessions for all stakeholders including students, teachers, parents etc.

ix. The Ministry has developed Navchetna Modules (A New Consciousness on Life Skills and Drug Education for School Children) - teacher training modules. Under "Nasha Mukt Bharat Abhiyaan", the Navchetna module will be disseminated and implemented by teachers with the aim to increase awareness and education on life skills and drugs among students in schools in India.

x. MoUs have been signed with Spiritual organizations like The Art of Living, Brahma Kumaris, Sant Nirankari Mission, ISKCON, Shri Ram Chandra Mission and All World Gayatri Pariwar to support NMBA and conduct mass awareness activities.

Further, the following steps have been taken by NCB, MHA to spread awareness against drug abuse among youth-

- As per direction of Hon'ble Union Home Minister, a National Narcotics Helpline "Madak-Padarth Nished Asuchna Kendra" (MANAS) was created as a 24x7, toll-free National Narcotics Call Centre. The MANAS Helpline-1933 has been integrated with the MoSJE Helpline "14446" for transferring calls related to de-addiction, drug abuse, rehabilitation, and treatment. The call transfer mechanism is made through IVRS directly by opt option by the citizen.
- SMS alerts of Drug Awareness are flashed through mobile service providers on special occasions.
- Drug Awareness Display on NCB Facebook Page: To inform the public about the ill effects of drug abuse and drug trafficking.
- Organization of Workshops and Seminars in coordination with various Government agencies and Non Government Organizations in the country about ill effects of drug trafficking and abuse.

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